

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1515
TO BE ANSWERED ON 05.03.2018**

GLOBAL CONFERENCE ON CHILD LABOUR

†1515. SHRI CHHEDI PASWAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether India had participated in the fourth global conference organized recently for complete eradication of child labour;**
- (b) if so, the details thereof; and**
- (c) the other steps being taken by the Government to eradicate child labour and the extent of success achieved therefrom?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Yes, Madam. The Union Minister for Women & Child Development and the Union Labour & Employment Minister alongwith other officers of Central Government participated in the Fourth Global Conference on the Sustained Eradication of Child Labour held in Buenos Aires, Argentina on 14-16 November 2017. Consequent upon strengthening the legislative framework for complete prohibition of employment of children below 14 years through amendment in the Child Labour (Prohibition & Regulation) Act, 1986 and subsequent ratification of ILO Conventions No. 138 and No. 182, Government has reaffirmed its commitment for eradication of child labour in the Global Conference on Child Labour.

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(c): Government is following a multi-pronged strategy for elimination of child labour comprising of legislative measures, establishing an efficient enforcement mechanism and project based rehabilitation. Besides enacting the amendment in the Child Labour (Prohibition & Regulation) Act, 1986; Government has also provided robust enforcement mechanism in the form of an online portal PENCIL (Platform for Effective Enforcement of No Child Labour). Ministry has also framed Standard Operating Procedure (SOP) as a ready recknor for enforcing agencies and other stakeholders.

Further the Government is implementing the National Child Labour Project (NCLP) Scheme for educational rehabilitation of child and adolescent labour. Government is also running various awareness generation campaigns for eradication of child labour under the Scheme.

As per 2011 Census, the number of main workers in the age group of 5-14 years in the country is 43.53 lakh which shows a decline from 57.79 lakh as per 2001 Census.
